

2013
High Court, Appellate Side
Calcutta

DATED : CALCUTTA, THE 28th June, 2013.

Schedule of Viva-voce for Selection and Promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) towards filling up the 48 (Forty Eight) vacancies declared vide Court's Notification No. 1478-R(JS) dated 12.04.2013, through Normal Promotion, 2013, for the following (144) eligible WBSJ officers belonging to the Cadre of Civil Judge (Senior Division).

Venue : The chamber of the Hon'ble The Chief Justice,
High Court, Main Building, 1st Floor, Calcutta.

Date : **15th to 30th July, 2013** (Excluding Saturday
& Sunday)

(Each day 12 officers as mentioned against the names of the eligible officers in the appropriate column of the schedule enclosed).

Time : **2.30 p.m. onwards.**

Reporting time & Place : 1.30 p.m. at the Chamber of the Learned Registrar General, High Court, Main Building, 1st Floor, Calcutta.

Contd.....P/2.

SCHEDULE OF VIVA-VOCE FOR NORMAL
PROMOTION ON 15.07.2013

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
1.	Shri Shyamalendu Ghosal	Additional District & Sessions Judge, Khatra, Bankura, on ad-hoc basis	15.07.2013
2.	Shri Sandipan Bandyopadhyay	Additional District & Sessions Judge, Buniadpur, Dakshin Dinajpur, on ad-hoc basis	15.07.2013
3.	Shri Subodh Kumar Batabyal	Additional District & Sessions Judge, 17 th Court, Alipore, South 24-Parganas on ad-hoc basis	15.07.2013
4.	Shri Subhabrota Chowdhury	Additional District & Sessions Judge, Nabadwip, Nadia, on ad-hoc basis	15.07.2013
5.	Shri Abani Kanta Laha	Additional District & Sessions Judge, Kalna, Burdwan, on ad-hoc basis	15.07.2013
6.	Smt. Jayanti Ray (Moitra)	Additional District & Sessions Judge, 4 th Court, Asansol, Burdwan, on ad-hoc basis	15.07.2013
7.	Sri Dwijendra Nath Ray Barman	Additional District & Sessions Judge, Uluberia, Howrah, on ad-hoc basis	15.07.2013
8.	Mr. Gulam Nabi	Additional District & Sessions Judge, 7 th Court, Paschim Medinipur, on ad-hoc basis	15.07.2013
9.	Smt. Rita Mukherjee (Das)	Additional District & Sessions Judge, Kakdwip, South 24 Parganas, on ad-hoc basis	15.07.2013
10.	Shri Muktipada Mondal	Additional District & Sessions Judge, Mathabhanga, Cooch Behar, on ad-hoc basis	15.07.2013
11.	Shri Gour Sundar Banerjee	Additional District & Sessions Judge, 4 th Court, Malda on ad-hoc basis	15.07.2013
12.	Smt. Jayati Bhattacharyya (Das)	Additional District & Sessions Judge, 7 th Court, Barasat, North 24 Parganas on ad-hoc basis	15.07.2013

SCHEDULE OF VIVA-VOCE FOR NORMAL
PROMOTION ON 16.07.2013

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
13.	Shri Somnath Mukherjee	Additional District & Sessions Judge, 2 nd Court, Sealdah, South 24 Parganas, on ad-hoc basis	16.07.2013
14.	Shri Pulak Kumar Kundu	Additional District & Sessions Judge, 18 th Court, Alipore, South 24 Parganas, on ad-hoc basis	16.07.2013
15.	Shri Debashis Halder	Additional District & Sessions Judge, 2 nd Court, Barrackpore, North 24 Parganas, on ad-hoc basis.	16.07.2013
16.	Shri Asish Kumar Das	Additional District & Sessions Judge, 2 nd Court, Jangipur, Murshidabad, on ad-hoc basis	16.07.2013
17.	Shri Rabindra Nath Malik	Additional District & Sessions Judge, Lalbagh, Murshidabad, on ad-hoc basis	16.07.2013
18.	Shri Karna Prosad Burman	Additional District & Sessions Judge, Raghunathpur, Purulia, on ad-hoc basis	16.07.2013
19.	Shri Tapan Kumar Sinha – II	Additional District & Sessions Judge, 3 rd Court, Tamluk, Purba Medinipur, on ad-hoc basis, U.O.T. Additional District & Sessions Judge, Balurghat, Dakshin Dinajpur, on ad-hoc basis	16.07.2013
20.	Shri Shyamal Kumar Roy Chowdhury	Additional District & Sessions Judge, Amta, Howrah, on ad-hoc basis.	16.07.2013
21.	Shri Asim Kumar Das	Additional District & Sessions Judge, Kalyani, Nadia, on ad-hoc basis.	16.07.2013
22.	Shri Pradip Barman	Additional District & Sessions Judge, Ghatal, Paschim Medinipur, on ad-hoc basis	16.07.2013
23.	Shri Daman Prosad Biswas	Additional District & Sessions Judge, Tehatta, Nadia, on ad-hoc basis.	16.07.2013
24.	Shri Amit Chattopadhyay	Additional District & Sessions Judge, 1 st Court, Serampore, Hooghly, on ad-hoc basis.	16.07.2013

**SCHEDULE OF VIVA-VOCE FOR NORMAL
PROMOTION ON 17.07.2013**

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
25.	Shri Prabir Kumar Mishra	Additional District & Sessions Judge, 5 th Court, Malda, on ad-hoc basis	17.07.2013
26.	Shri Partha Sarathi Chakraborty	Additional District & Sessions Judge, Jhargram, Paschim Medinipur, on ad-hoc basis	17.07.2013
27.	Shri Shyam Prakash Rajak	Additional District & Sessions Judge, 2 nd Court, Arambagh, Hooghly, on ad-hoc basis.	17.07.2013
28.	Shri Tarak Nath Bhagat	Additional District & Sessions Judge, Kurseong, Darjeeling, on ad-hoc basis	17.07.2013
29.	Shri Bidyut Kumar Roy	Additional District & Sessions Judge, Kandi, Murshidabad, on ad-hoc basis	17.07.2013
30.	Shri Sandip Chowdhury	Additional District & Sessions Judge, 3 rd Court, Barrackpore, North 24 Parganas, on ad-hoc basis	17.07.2013
31.	Smt. Sanchita Sarkar	Judge, Bench-II, City Sessions Court, Calcutta, on ad-hoc basis	17.07.2013
32.	Shri Sujit Kimar Mehrotra	Additional District & Sessions Judge, 1 st Court, Barasat, North 24-Parganas, on ad-hoc basis	17.07.2013
33.	Shri Dilip Kumar Das	Additional District & Sessions Judge, 2 nd Court, Bongaon, North 24 Parganas, on ad-hoc basis	17.07.2013
34.	Smt. Arti Sharma Roy	Additional District & Sessions Judge, Chandernagore, Hooghly, on ad-hoc basis	17.07.2013
35.	Smt. Rupanjana Chakraborty	Additional District & Sessions Judge, Ranaghat, Nadia, on ad-hoc basis	17.07.2013
36.	Shri Pradip Banerjee	Additional District & Sessions Judge, 2 nd Court, Contai, Purba Medinipur, on ad-hoc basis	17.07.2013

SCHEDULE OF VIVA-VOCE FOR NORMAL
PROMOTION ON 18.07.2013

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
37.	Smt. Kaberi Basu	Additional District & Sessions Judge, Mal, Jalpaiguri, on ad-hoc basis	18.07.2013
38.	Shri Manas Basu	Additional District & Sessions Judge, Bolpur, Birbhum, on ad-hoc basis	18.07.2013
39.	Shri Sankar Mani Tripathi	Additional District & Sessions Judge, Dinhata, Cooch Behar, on ad-hoc basis	18.07.2013
40.	Smt. Sudeshna De Chatterjee	Additional District & Sessions Judge, Baruipore, South 24 Parganas, on ad-hoc basis	18.07.2013
41.	Smt. Durga Khaitan	Additional District & Sessions Judge, Bishnupur, Bankura, on ad-hoc basis.	18.07.2013
42.	Shri Somnath Chakraborty	Additional District & Sessions Judge, Haldia, Purba Medinipur, on ad-hoc basis	18.07.2013
43.	Shri Ashis Kumar Hazra	Additional District & Sessions Judge, 2 nd Court, Serampore, Hooghly, on ad-hoc basis	18.07.2013
44.	Shri Manojyoti Bhattacharya	Additional District & Sessions Judge, Fast Track Court-1, Asansol, Burdwan on ad-hoc basis	18.07.2013
45.	Smt. Seuli Biswas	Additional District & Sessions Judge, Fast Track Court-2, Krishnagar, Nadia, on ad-hoc basis	18.07.2013
46.	Shri Sanjoy Mukhopadhyay	Additional District & Sessions Judge, Fast Track Court-3, Malda, on ad-hoc basis	18.07.2013
47.	Shri Mahananda Das	Additional District & Sessions Judge, Fast Track Court-1, Basirhat, North 24 Parganas, on ad-hoc basis	18.07.2013
48.	Shri Arun Kiran Bandyopadhyay	Additional District & Sessions Judge, Fast Track Court-1, Jalpaiguri, on ad-hoc basis	18.07.2013

SCHEDULE OF VIVA-VOCE FOR NORMAL
PROMOTION ON 19.07.2013

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
49.	Shri Subhankar Sen	Additional District & Sessions Judge, Fast Track Court-1, Burdwan, on ad-hoc basis	19.07.2013
50.	Shri Anupam Maity	Additional District & Sessions Judge, Fast Track Court, Durgapur, Burdwan, on ad-hoc basis	19.07.2013
51.	Shri Kallol Chattopadhyay	Additional District & Sessions Judge, Fast Track Court-1, Berhampore, Murshidabad, on ad-hoc basis	19.07.2013
52.	Shri Somesh Chandra Pal	Additional District & Sessions Judge, Fast Track Court-1, Alipurduar, Jalpaiguri, on ad-hoc basis	19.07.2013
53.	Shri Arpan Kumar Chattopadhyay	Additional District & Sessions Judge, Fast Track Court-3, Barasat, North 24 Parganas, on ad-hoc basis	19.07.2013
54.	Shri Santanu Mukhopadhyay	Additional District & Sessions Judge, Fast Track Court, Balurghat, Dakshin Dinajpur, on ad-hoc basis U.O.T. as Additional District & Sessions Judge, Fast Track Court, Cooch Behar	19.07.2013
55.	Shri Nirvan Khesong	Additional District & Sessions Judge, Fast Track Court-3, Howrah, on ad-hoc basis	19.07.2013
56.	Shri Bhaskar Bhattacharya	Additional District & Sessions Judge, Fast Track Court-2, Malda, on ad-hoc basis	19.07.2013
57.	Smt. Kumkum Singha	Additional District & Sessions Judge, Fast Track Court-2, Tamluk, Purba Medinipore, on ad-hoc basis	19.07.2013
58.	Shri Mihir Kumar Mondal	Additional District & Sessions Judge, Fast Track Court, Ranaghat, Nadia, on ad-hoc basis	19.07.2013
59.	Shri Sanjeev Kumar Sharma	Additional District & Sessions Judge, Fast Track Court-1, Islampur, Uttar Dinajpur, on ad-hoc basis	19.07.2013
60.	Shri Manas Ranjan Sanyal	Additional District & Sessions Judge, Fast Track Court-3, Basirhat, North 24-Parganas, on ad-hoc basis	19.07.2013

SCHEDULE OF VIVA-VOCE FOR NORMAL
PROMOTION ON 22.07.2013

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
	Shri Sarajit Mazumdar	Additional District & Sessions Judge, Fast Track Court, Cooch Behar, on ad-hoc basis, U.O.T. as Additional District & Sessions Judge, Fast Track Court-5, Alipore, South 24-Parganas	22.07.2013
62.	Shri Priyabrata Dutta	Additional District & Sessions Judge, Fast Track Court, Suri, Birbhum, on ad-hoc basis	22.07.2013
63.	Shri Sanjib Dey	Additional District & Sessions Judge, Fast Track Court-3, Barrackpore, North 24 Parganas, on ad-hoc basis	22.07.2013
64.	Shri Surajit De	Continuing his service in the cadre of C.J(S.D.) on deputation as Addl. Registrar(Admn), S.C.I.)08.11.11	22.07.2013
65.	Smt. Indrila Mukhopadhyay (Mitra)	Additional District & Sessions Judge, Fast Track Court, Kalyani, Nadia, on ad-hoc basis	22.07.2013
66.	Shri Rajib Saha	Additional District & Sessions Judge, Fast Track Court-4, Krishnagar, Nadia, on ad-hoc basis	22.07.2013
67.	Smt. Sutapa Saha	Additional District & Sessions Judge, Fast Track Court-2, Purulia, on ad-hoc basis	22.07.2013
68.	Shri Mukul Kumar Kundu	Additional District & Sessions Judge, Fast Track Court-3, Alipore, South 24 Parganas, on ad-hoc basis	22.07.2013
69.	Shri Bimal Kanti Bera	Additional District & Sessions Judge, Fast Track Court-2, Barasat, North 24 Parganas, on ad-hoc basis	22.07.2013
70.	Smt. Madhumita Roy – I	Additional District & Sessions Judge, Fast Track Court-2, Lalbagh, Murshidabad, on ad-hoc basis	22.07.2013
71.	Shri Manoj Kumar Rai	Additional District & Sessions Judge, Fast Track Court-1, Paschim Medinipur, on ad-hoc basis	22.07.2013
72.	Shri Mohitosh Dutta	Additional District & Sessions Judge, Fast Track Court-5, Alipore, South 24 Parganas, on ad-hoc basis U.O.T. as Additional District & Sessions Judge, Fast Track Court, Balurghat, Dakshin Dinajpur on ad-hoc basis	22.07.2013

**SCHEDULE OF VIVA-VOCE FOR NORMAL
PROMOTION ON 23.07.2013**

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
73.	Shri Gopal Kumar Dalmia	Additional District & Sessions Judge, Fast Track Court-8, Alipore, South 24 Parganas, on ad-hoc basis	23.07.2013
74.	Smt. Sulagna Dostidar	Additional District & Sessions Judge, Fast Track Court, Bankura, on ad-hoc basis	23.07.2013
75.	Shri Debabrata Mukherjee	Additional District & Sessions Judge, Fast Track Court-1, Howrah, on ad-hoc basis	23.07.2013
76.	Shri Paresh Chandra Karmakar	Additional District & Sessions Judge, Fast Track Court-2, Barrackpore, North 24-Parganas, on ad-hoc basis	
77.	Smt. Madhuchanda Bose	Additional District & Sessions Judge, Fast Track Court-2, Bichar Bhawan, Calcutta, on ad-hoc basis	23.07.2013
78.	Shri Samyajit Mukhopadhyay	Additional District & Sessions Judge, Fast Track Court, Siliguri, Darjeeling, on ad-hoc basis	23.07.2013
79.	Shri Chinmoy Chattopadhyay – II	Additional District & Sessions Judge, Fast Track Court-1, Kandi, Murshidabad, on ad-hoc basis	23.07.2013
80.	Shri Suberthi Sarkar	Additional District & Sessions Judge, Fast Track Court-1, Chinsurah, Hooghly, on ad-hoc basis	23.07.2013
81.	Mir Rashid Ali	Additional District & Sessions Judge, Fast Track Court-1, Alipore, South 24 Parganas, on ad-hoc basis	23.07.2013
82.	Smt. Sumitra Roy	Additional District & Sessions Judge, Fast Track Court, Serampore, Hooghly, on ad-hoc basis.	23.07.2013
83.	Shri Subhasish Ghosal	Additional District & Sessions Judge, Fast Track Court-2, Burdwan, on ad-hoc basis	23.07.2013
84.	Shri Sanjay Kumar Das	Additional District & Sessions Judge, Fast Track Court-2, Asansol, Burdwan, on ad-hoc basis	23.07.2013

**SCHEDULE OF VIVA-VOCE FOR NORMAL
PROMOTION ON 24.07.2013**

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
85.	Shri Sukumar Sutradhar	Additional District & Sessions Judge, Fast Track Court-1, Sealdah, South 24 Parganas, on ad-hoc basis	24.07.2013
86.	Mr. Ataur Rahaman	Additional District & Sessions Judge, Fast Track Court-2, Berhampore, Murshidabad, on ad-hoc basis	24.07.2013
87.	Shri Nilanjan Dey	Additional District & Sessions Judge, Fast Track Court-2, Bongaon, North 24 Parganas, on ad-hoc basis.	24.07.2013
88.	Shri Prasad Kumar Roy	Additional District & Sessions Judge, Fast Track Court-1, Purulia, on ad-hoc basis	24.07.2013
89.	Shri Sudhir Kumar	Additional District & Sessions Judge, Fast Track Court, Rampurhat, Birbhum, on ad-hoc basis	24.07.2013
90.	Shri Sujay Sengupta	Additional District & Sessions Judge, Fast Track Court-1, Barrackpore, North 24 Parganas , on ad-hoc basis	24.07.2013
91.	Shri Narendra Nath Dasgupta	Additional District & Sessions Judge, Fast Track Court-4, Alipore, South 24 Parganas, on ad-hoc basis	24.07.2013
92.	Shri Nandadulal Kalapahar	Additional District & Sessions Judge, Fast Track Court-3, Diamond Harbour, South 24 Parganas, on ad-hoc basis	24.07.2013
93.	Smt. Rajashree Basu Adhikary	Additional District & Sessions Judge, Fast Track Court-2, Paschim Medinipur , on ad-hoc basis	24.07.2013
94.	Masuk Hossain Khan	Additional District & Session Judge, Fast Track Court, Chandannagar, Hooghly, on ad-hoc basis	24.07.2013
95.	Shri Nandan Deb Barman	Additional District & Sessions Judge, Fast Track Court-1, Barasat, North 24 Parganas, on ad-hoc basis	24.07.2013
96.	Shri Abhijit De	Additional District & Sessions Judge, Fast Track Court, Dubrajpur, Birbhum, on ad-hoc basis	24.07.2013

**SCHEDULE OF VIVA-VOCE FOR NORMAL
PROMOTION ON 25.07.2013**

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
97.	Shri Prasanta Kumar Sil	Additional District & Sessions Judge, Fast Track Court-6, Alipore, South 24 Parganas, on ad-hoc basis	25.07.2013
98.	Smt. Ashima Pal	Additional District & Sessions Judge, Fast Track Court-2, Jalpaiguri, on ad-hoc basis.	25.07.2013
99.	Shri Raja Chatterjee	Additional District & Sessions Judge, Fast Track Court-3, Paschim Medinipur, on ad-hoc basis	25.07.2013
100.	Smt. Sonali Nandy Chakraborty	Additional District & Sessions Judge, Fast Track Court, Haldia, Purba Medinipur, on ad-hoc basis	25.07.2013
101.	Shri Tapas Chandra Das	Additional District & Sessions Judge, Fast Track Court-1, Bongaon, North 24 Parganas, on ad-hoc basis	25.07.2013
102.	Mr. Jahangir Kabir	Additional District & Sessions Judge, Fast Track Court-2, Islampur, Uttar Dinajpur, on ad-hoc basis	25.07.2013
103.	Shri Bibhas Chatterjee	Additional District & Sessions Judge, Fast Track Court-2, Diamond Harbour, South 24 Parganas, on ad-hoc basis	25.07.2013
104.	Sk. Md. Reza	Additional District & Sessions Judge, Fast Track Court-1, Lalbagh, Murshidabad, on ad-hoc basis	25.07.2013
105.	Smt. Malati Karmakar	Additional District & Sessions Judge, Fast Track Court-2, Chinsurah, Hooghly, on ad-hoc basis	25.07.2013
106.	Shri Ashutosh Sarkar	Additional District & Sessions Judge, Fast Track Court-4, Barrackpore, North 24 Parganas, on ad-hoc basis	25.07.2013
107.	Shri Uttam Kumar Nandy	Additional District & Sessions Judge, Fast Track Court-1, Krishnagar, Nadia, on ad-hoc basis	25.07.2013
108.	Shri Somesh Prasad Sinha	Additional District & Sessions Judge, Fast Track Court-2, Jangipur, Murshidabad, on ad-hoc basis	25.07.2013

**SCHEDULE OF VIVA-VOCE FOR NORMAL
PROMOTION ON 26.07.2013**

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
109.	Shri Suresh Biswakarma	Additional District & Sessions Judge, Fast Track Court-4, Barasat, North 24 Parganas, on ad-hoc basis	26.07.2013
110.	Smt. Suprana Roy – I	Additional District & Sessions Judge, Fast Track Court, Baruipur, South 24 Parganas, on ad-hoc basis	26.07.2013
111.	Shri Akhilesh Kumar Pandey	Additional District & Sessions Judge, Fast Track Court, Kalna, Burdwan, on ad-hoc basis	26.07.2013
112.	Shri Jeetendra Gupta	Additional District & Sessions Judge, Fast Track Court-5, Barasat, North 24 Parganas, on ad-hoc basis	26.07.2013
113.	Shri Utpal Mishra	Additional District & Sessions Judge, Fast Track Court-2, Contai, Purba Medinipur, on ad-hoc basis	26.07.2013
114.	Shri Tapan Kumar Mondal	Additional District & Sessions Judge, Fast Track Court-1, Raigunj, Uttar Dinajpur, on ad-hoc basis	26.07.2013
115.	Shri Anirban Das	Additional District & Sessions Judge, Fast Track Court-7, Alipore, South 24 Parganas, on ad-hoc basis	26.07.2013
116.	Shri Chinmoy Chattopadhyay-I	Additional District & Sessions Judge, Fast Track Court-1, Tamluk, Purba Medinipur, on ad-hoc basis	26.07.2013
117.	Shri Sailendra Kumar Singh	Additional District & Sessions Judge, Fast Track Court-1, Jangipur, Murshidabad, on ad-hoc basis	26.07.2013
118.	Shri Bibhuti Narayan Singh	Additional District & Sessions Judge, Fast Track Court-3, Berhampore, Murshidabad, on ad-hoc basis	26.07.2013
119.	Syed Neyazuddin Azad	Additional District & Sessions Judge, Fast Track Court, Katwa, Burdwan, on ad-hoc basis	26.07.2013
120.	Yasmin Ahmed	Additional District & Sessions Judge, Fast Track Court-4, Diamond Harbour, South 24-	26.07.2013

Parganas, on ad-hoc basis

**SCHEDULE OF VIVA-VOCE FOR NORMAL
PROMOTION ON 29.07.2013**

SL. NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
121.	Smt. Anita Mathur	Additional District & Sessions Judge, Fast Track Court-2, Sealdah, South 24 Parganas, on ad-hoc basis	29.07.2013
122.	Shri Shyam Sundar Das	Additional District & Sessions Judge, Fast Track Court-3, Krishnagar, Nadia, on ad-hoc basis	29.07.2013
123.	Shri Subhra Bandyopadhyay	Additional District & Sessions Judge, Fast Track Court-2, Howrah, on ad-hoc basis	29.07.2013
124.	Shri Arghadeb Khan	Additional District & Sessions Judge, Fast Track Court-1, Diamond Harbour, South 24 Parganas, on ad-hoc basis	29.07.2013
125.	Shri Jyotirmoy Chandra	Additional District & Sessions Judge, Fast Track Court-2, Alipurduar, Jalpaiguri, on ad-hoc basis	29.07.2013
126.	Smt. Sujata Kharga	Additional District & Sessions Judge, Fast Track Court-2, Bashirhat, North 24 Parganas, on ad-hoc basis	29.07.2013
127.	Shri Diptendra Nath Mitra	Additional District & Sessions Judge, Fast Track Court-1, Contai, Purba Medinipur, on ad-hoc basis	29.07.2013
128.	Shri Bibhuti Khesong	Additional District & Sessions Judge, Fast Track Court-2, Raigunj, Uttar Dinajpur, on ad-hoc basis	29.07.2013
129.	Shri Aloke Kumar Chowdhury	Additional District & Sessions Judge, Fast Track Court-1, Bichar Bhawan, Calcutta, on ad-hoc basis	29.07.2013
130.	Shri Jimut Bahan Biswas	Additional District & Sessions Judge, Fast Track Court-1, Malda, on ad-hoc basis	29.07.2013
131.	Shri Bikash Banik	Additional District & Sessions Judge, Fast Track Court-2, Alipore, South 24 Parganas, on ad-hoc basis	29.07.2013
132.	Shri Ramesh Kumar Pradhan	Additional District & Sessions Judge, Fast Track Court-2, Kandi, Murshidabad, on ad-hoc basis	29.07.2013

SCHEDULE OF VIVA-VOCE FOR NORMAL PROMOTION ON 30.07.2013

SL NO.	NAME OF THE OFFICERS	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
133.	Shri Pradip Kumar Ray	Dy.Registrar, Human Rights Commission U.O.T. as Civil Judge (Senior Division), Raiganj, Uttar Dinajpur	30.07.2013
134.	Shri Arabinda Panti	Civil Judge (Sr. Divn.), Raiganj, Uttar Dinajpur U.O.T. as Chief Judicial Magistrate, Car Nicobar, A&N Islands	30.07.2013
135.	Smt. Ali Biswas (Sarkar)	CJM, Murshidabad	30.07.2013
136.	Shri Fatik Chandra Mondal	ACJM, Mathabhanga, Cooch Behar.	30.07.2013
137.	Shri Hidayatullah Bhutia	CJM, Bankura	30.07.2013
138.	Chowdhury Hefazat Karim	CJM, Jalpaiguri	30.07.2013
139.	Shri Himadri Shankar Ghosh Hazra	CJ(SD), Lalbagh, Murshidabad	30.07.2013
140.	Shri Suratheswar Mondal	CJM, Alipore U.O.T. as Civil Judge (Senior Division), Siliguri, Darjeeling	30.07.2013
141.	Shri Sandip Kumar Manna	CJM, Cooch Behar U.O.T. as Civil Judge (Senior Division), 1 st Court, Howrah	30.07.2013
142.	Smt. Manjushree Mondal	CJM, Chinsurah, Hooghly	30.07.2013
143.	Smt. Dipali Shrivastava (Sinha)	CJM, Balurghat, Dakshin Dinajpur U.O.T. as Judge, Small Causes Court, Sealdah, South 24 Parganas	30.07.2013
144.	Shri Arup Kumar Das	CJM, Car Nicobar, A and N Islands U.O.T. as Competent Authority, Metro Railway, Kolkata on deputation.	30.07.2013

The above-named 144 officers have duly been granted 'Leave on Duty' for the purpose of attending the viva-voce only on their respective dates as per schedule and they would be allowed to leave their station after completion of days work on the previous day of commencing viva-voce and to join till the noon of the very next day of completion of their viva-voce.

By order,

Sd/-

Registrar (Judicial Service)

The 28th June, 2013

High Court, Appellate Side, Calcutta